

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: JULY 11, 2014

**No. 791 /JR(S)/2014**

Sri **Ankit Goel**, Civil Judge, Junior Division, Baheri (Bareilly) to be Civil Judge, Junior Division, Kulpahar (Mahoba) in the vacant court.

**BY ORDER OF THE COURT**

sd/-

**(PRATYUSH KUMAR)**  
**REGISTRAR GENERAL**

**No. 240/JR(S)/2014: Allahabad: Dated: July 11, 2014**

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Bareilly and Mahoba. (Information available on E-mail).

The officer mentioned above shall handover charge of his present post and shall proceed to take over charge of his new posting immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Secretary, Mahila Evam Bal Vikash Anubhag-3, U.P. Shasan, Lucknow.
10. The Member Secretary, U.P. Rajya Mahila Ayog, Lucknow.
11. The Director, Mahila Kalyan, U.P., Lucknow.
12. The Registrar (Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
15. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High

Court, Allahabad

16. The Registrar (Judicial) (Budget), High Court, Allahabad.
17. The Section Officer (Admin.A-3) Section, High Court, Allahabad
18. The Section Officer (Confidential 'B' Section), High Court, Allahabad.
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. P.S. to Hon'ble Administrative Judges, Bareilly and Mahoba. (Information available on E-mail).

**BY ORDER OF THE COURT**

**sd/-**

**(RAJIV SHARMA)**

**JOINT REGISTRAR (JUDICIAL) (SERVICES)**